

FOR 17-JANUARY-2025 (FRIDAY)

CISCO WEBEX ID & PASSWORD FOR VIRTUAL HEARING.  
(COURT ROOM NO. 2) Meeting No: 2640 853 4008 Password: 123456

BEFORE SHRI MANISH BORAD Hon'ble, ACCOUNTANT MEMBER  
AND MS. ASTHA CHANDRA, Hon'ble, JUDICIAL MEMBER

1 Court No.2

STAY APPLICATIONS							
Srl	Appeal Number				Assessee	Bench	
1	SA	1	PUN	2025	[A] PIMPRAD VIVIDH KARYAKARI SEVA SOCIETY	A	

Court No.2

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assessee	Bench	
1	MA	18	PUN	2024	[A] AZAM ALI KHAN	SMC	
2	MA	26	PUN	2024	[A] AZAM ALI KHAN	SMC	
3	MA	41	PUN	2024	[A] SARLADEVI SURESH GUPTA	SMC	
4	MA	47	PUN	2024	[A] SUNIL AMBADAS KADAM	B	
5	MA	48	PUN	2024	[A] SUBHASH SUKDEO CHAUDHARY	SMC	
6	MA	62	PUN	2023	[D] AMIT KANHAIYALA GIDWANI	SMC	
7	MA	65	PUN	2023	[D] KAILASH KANHAIYALA GIDWANI	SMC	
8	MA	166	PUN	2023	[A] SHRI SANGRAM JAYWANTRAO GADE	SMC	
9	MA	192	PUN	2023	[A] M/S. MINAKSHI BUILDERS	A	
10	MA	342	PUN	2022	[A] SAMBHAJI RAMBHAU BHALEKAR	SMC	
11	MA	365	PUN	2022	[A] NARENDRA KACHRULAL ABAD	SMC	
12	MA	369	PUN	2022	[A] SMT. FARIDA AB KADAR MEMON	SMC	
13	MA	370	PUN	2022	[A] SMT. FARIDA AB KADAR MEMON	SMC	

2

BEFORE SHRI MANISH BORAD, Hon'ble, ACCOUNTANT MEMBER  
**\*\*AND SHRI VINAY BHAMORE, Hon'ble, JUDICIAL MEMBER**

Court No.2

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assessee	Bench	
1	MA	23	PUN	2024	[A] VINTAGE ENTERPRISES	B	
1	MA	24	PUN	2023	[A] VINTAGE ENTERPRISES	B	

**BENCH CANCELLED.**

Due to non availability of Hon'ble Members the followings MAs are adjourned as dates mentioned below. No separate hearing notices will be issued.

BEFORE SHRI MS. ASTHA CHANDRA, HON'BLE JUDICIAL MEMBER  
**\*\* AND SHRI DR. DIPAK P. RIPOTE, HON'BLE ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							
Srl	Appeal Number				Assessee	Bench	Adjourned to
1	MA	106	PUN	2023	[A] POONA POST AND TELECOM CO. OP CREDIT SOCIETY LTD.	B	31.01.2025
2	MA	289	PUN	2023	[A] POONA POST AND TELECOM CO. OP CREDIT SOCIETY LTD.	B	31.01.2025

Dt: 17.01.2025

  
for Assistant Registrar.